

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09-11-2020

Sr. No	Suit No.	Name of Parties	Name of Advocate	Purpose
1	108238/1984	OMKARNATH LALCHAND KARWA Vs RAMESHWAR LALCHAND KARWA AND 4 ORS	O L KARWA IN PERSON SUMAN JAIN 1	ORDER
2	104555/2007	ashok shantaram shingre Vs shailaja prakash shingre and anr	A N JAKHADI MR VAIBHAV P PATANKAR 1, 2	DISMISSAL
3	107541/1981	MRS PRAMODINI PRABHAKAR CHURY Vs MRS SARITA CHANDRAKANT DHURU AND ORS AND RAVINDRA V CHURY AND ORS APPLICANT	THAKORE JARIWALA AND ASSO M D ANGAL U OBJ	DISMISSAL

4	103509/2012	PRAKASH D WALAVALKAR Vs ASHWIN J SHAH AND 2 ORS	SUDHAN Y AMARE AND D S PRABHUKHANO LKAR GEOGY JACOB AND ASSOCIATES 1 AND 2	RECORDING EVIDENCE
5	109863/1987	KESHAV D MALONKAR Vs GOPINATH D KINI AND ORA	RAJIV N NARULA COURT RECEIVER	RECORDING EVIDENCE
6	101099/2020	Jayashree Vijaykumar Joglekar Vs Chandrashekhhar Sitaram Joglekar	Rajeev Matkar	NM ORDERS
7	109292/1995	ISHU KISHANCHAND HASTA Vs DEVI DHARAMDAS MAITA AND RECEIVER MRS.	G J MOHAN RAO 1ST COURT ORS RECEIVER MRS. PRANJALI BHANDARE DEFT.2	C/S HEARING

8	109835/1987	DR MISS CHARULATA C PATEL Vs RAJKUMAR KOCHAR	MR AVIKAAL RAJAN SUNIL B JADHAV	REPORT OF COMISSIONER /COURT RECEIVER
9	109836/1987	DR MISS CHARULATA C PATEL Vs DILIP H DOSHI	MR AVIKAAL RAJAN SUNIL B JADHAV	REPORT OF COMISSIONER /COURT RECEIVER
10	107830/1985	DR CHARULATE CHATURBHAJ PATEL Vs RANJIT VIRK AND ORS.	MR K.S. BENSON	REPORT OF COMISSIONER /COURT RECEIVER

**IN THE COURT OF HHJ Shri C.V. Marathe
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CIVIL CAUSE LIST DATED 10-11-2020**

Sr. No	Suit No.	Name of Parties	Name of Advocate	Purpose
1	Misc. Appln. 100054/2020	Mr. Vijay Bhaurao Shambhu Vs Mr. Narendranath Bhaurao Shambhu	Ankita Rele	HEARING
2	100680/2018	Smt. Vijaya R. Kamath Vs Mr. Kiran Ratnakar Kamath	Dr. Suneet Gupta	RECORDING EVIDENCE
3	104943/2011	BELL FINVEST INDIA LTD Vs NATIONAL FOOD PRODUCTS INDIA PVT LTD AND ORS	MUNIR MERCHANT RUPESH D SOHONI	FRAMING ISSUES
4	101301/2015	Mr. Ramkrishna Satwaji Abhanave Vs Hemant Satwaji Abhanave	M.J. Reena Rolland	DRAFT ISSUES

5	104601/2010	SHIVNARAYAN B NEMANI AND 4 ORS Vs NARAYAN PRASAD TIWARI AND ANR	DR PALLAVI DIVEKAR H R SHARMA 1 AND 2	C/S HEARING
6	107176/2006	APOLINA CHARILE GOWRIA AND 4 ORS Vs VINOD MAKWANA AND 4 ORS	H M PANDEY KMC LEGAL VENTURE 1	C/S REPLY
7	101609/2013	AMINA E BEGMOHD AND ORS Vs SALIM EBRAHIM BEGMOHD	D H LAW ASSOCIATES	REPLY

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Sr. No	Suit No.	Name of Parties	Name of Advocate	Purpose
1	102073/2014	SEA FLAMA CO- OPERATIVE HOUSING SOCIETY LIMITED Vs 1.MS. DOSTI CORPORATION 2.STANDARD INDUSTRIES LIMITED 3.SKY FLAMA CO- OP.HOUSING SOCIETY LIMITED	MS. THAKORE JARIWALA AND ASS	HEARING
2	101587/2016	1.Triveni Navnitlal Manseta 2.Minal Harin Thakkar 3.Jully Deepak Thakkar Vs Kokilaben Himmatlal Manseta	C. S. Savithri	ADMISSION DENIAL

3	102339/2014	<p>1. NARENDRA RATANSING ASHAR 2. HEMANT SURSINGH THAKKER 3.PANKAJ SURSINH THAKKER AND ORS</p> <p>Vs</p> <p>1. NITA MANDHYAN 2.MS INDIRA SAJNANI</p>	<p>DEVENDRA MANSUKHLAL</p>	<p>UDANI DRAFT ISSUES</p>
4	102151/2015	<p>Ms. Atishay Realtors Pvt. Ltd.,</p> <p>Vs</p> <p>1.Kidwai Nagar Co-op Hsg Soc</p> <p>2.Mohdammed Ryees R. Chippa</p> <p>3.Mohammed Akhtar Khan</p> <p>4.Arif Saudagar</p>	<p>Harish R. Pawar</p>	<p>DRAFT ISSUES</p>
5	102151/2015	<p>Ms. Atishay Realtors Pvt. Ltd.,</p> <p>Vs</p> <p>1.Kidwai Nagar Co-op Hsg Soc</p> <p>2.Mohdammed Ryees R. Chippa</p> <p>3.Mohammed Akhtar Khan</p> <p>4.Arif Saudagar</p>	<p>Harish R. Pawar</p>	<p>DRAFT ISSUES</p>

6	106092/2007	CHANDRASHEKHAR ACHYUUT MULYE AND ANR Vs VIJAY HARISHCHANDRA POWALE	SURESH DUBEY K K JADHAV AND J K JADHAV	FOR TAKING STEPS
7	105881/2007	XAVIR FRANCIS ROSARIO Vs RICHARD PASCAL PEREIRA AND TWO OTHERS	JOSEPH G THATTIL V K RAMBHADRAN	COMPLIANCE
8	102143/2017	Mithibai Narayan Koli Vs Vaishnav Sadan Co Soc. Ltd	Mr. Jayesh Gopal Gawde	COMPLIANCE

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IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 12-11-2020

Sr. No	Suit No.	Name of Parties	Name of Advocate	Purpose
1	102040/2013	LOONKARAN LAXMANDASJI MALOO Vs GOPI KISHAN RAMGOPAL GARG AND ANR	GAURAV G DAVE	DISMISSAL
2	104002/2012	SUSHIL KUMAR L SINHA Vs LALITA L SINHA AND 6 ORS	ANIL K LULIA SHRI ASHOK M SARAOGI	DISMISSAL
3	106518/2003	1 A SMT DEEPALI DILIP PANDIT AND ORS Vs ARVIND E PANDIT AND ORS	RAJESH D KHATANHAR SANGITA GUDHKA 2	ARGUMENTS
4	102563/2015	1.Bhima Shetty Wadar 2.Ghagirathi Shetty Wadar alias Rolkar 3.Kashibai Shetty Wadar alias Rolkar Vs 1.Yallu Alias Chaturbai Maruti Chavan 2.Asha Bipin Sahu 3.The ChairmanSecretary	D.A. Ripote	FRAMING ISSUES

5	105276/2012	ASHIVINI V SANDAW Vs SANTOSH M SANDAW AND ORS	SONALI P KATOLEY	SERVICE

